

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2175

ANSWERED ON:11.03.2013

DEVELOPMENT OF NATIONAL HIGHWAYS .

Alagiri Shri S. ;Danve Shri Raosaheb Patil;Dhanaplan Shri K. P.;Laguri Shri Yashbant Narayan Singh;Patil Shri A.T. Nana;Rama Devi Smt. ;Rao Shri Nama Nageswara;Ray Shri Saugata;Singh Shri Dushyant;Tudu Shri Laxman

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the targets fixed by the Government for award of road projects and achieved during the current financial year;
- (b) the State-wise details of the new / on-going National Highway projects in the country especially in the State of Maharashtra including Jalagaon district;
- (c) whether the Government has decided to take up certain road projects on Engineering, Procurement and Construction (EPC) mode and if so, the details thereof alongwith the problems, if any, being faced by the Government in road projects under the said mode;
- (d) the State-wise details of the pending proposals, if any, for construction of National Highways (NHs) in the country particularly in Eastern States during the current financial year along with the reasons therefor and the time by which these pending proposals are likely to be cleared;
- (e) whether the Government proposes to provide compensation to the developers for delay in road projects and if so, the details thereof along with the basis on which compensation will be calculated; and
- (f) the details of the complaints, if any, received by the Government with regard to law and order problem at various toll plazas located on National Highways of the country along with the action taken thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) The targets and achievement for award of road projects under National Highways Development Project (NHDP), Special Accelerated Road Development Programme for North Eastern Region (SARDP-NE) and Left Wing Extremist (LWE) affected areas during the current financial year are as under:

Target : 12455 km
Achievement : 1686 km

- (b) The State-wise details of the new / on-going National Highway (NH) projects in the country including Maharashtra are annexed.
- (c) The Government has decided to take up about 4,000 km of NHs on Engineering, Procurement and Construction (EPC) mode. As of now, no problem has been envisaged in implementing the projects on EPC mode.
- (d) The development of NHs is a continuous process. The proposals received from the State Governments if found technically acceptable are sanctioned within the available sanction ceiling which is determined by accounting allocation for a particular State and liabilities of the on-going sanctioned works. The proposals not sanctioned during the financial year stands returned unapproved.
- (e) The compensation to the developers is provided in case the delays are attributed to the employer and are determined as per the provision of the concession agreement.
- (f) Complaints are received from time to time with regards to law and order problem. These complaints are referred to local administration and resolved.